

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/207/2021

This the 15<sup>th</sup> day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Harleen Kour, aged 43 years,  
W/o Dr. A.S. Bhatia,  
R/o House No.330, Bakshi Nagar, Jammu.  
Lecturer Micro Biology, Department of Micro Biology,  
Government Medical College, Jammu.

.....Applicant

(Advocate: Mr. Rahul Pant)

**Versus**

1. State of Jammu and Kashmir,  
Through Commissioner/Secretary to Government,  
Department of Health and Medical Education,  
Jammu and Kashmir Government,  
Civil Secretariat, Jammu.
2. Principal  
Indira Gandhi Government Dental College,  
Jammu.
3. Principal  
Government Medical College,  
Jammu.
4. J&K Public Service Commission,  
Resham Ghar Colony, Jammu  
Through its Secretary.
5. Dr. Sandeep Dogra,  
Lecturer Micro Biology,  
Indira Gandhi Government Dental College, Jammu  
At present on deputation in the Department of Micro Biology,  
Government Medical College, Jammu.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, DAG  
Mr. Abhinav Sharma for Private Respondent No.5)

**O R D E R**  
**[O R A L]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**

Learned counsel for the applicant submits that he has no instructions in this case. It appears that the applicant has lost interest in prosecuting the case.

In view of the submissions of the learned counsel for the applicant, the TA is dismissed as infructuous. The interim order, if any, passed earlier stands vacated. No costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Ak/-*